

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2855
ANSWERED ON:10.12.2014
INFRASTRUCTURAL FACILITIES IN EDUCATIONAL INSTITUTIONS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to provide financial assistance to improve the infrastructural facilities in educational institutions;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c): Yes, Madam. The Central Government provides adequate infrastructure support to all central educational institutions including central universities and centrally funded technical institutions. The University Grants Commission (UGC) has been providing development and maintenance assistance to eligible universities and colleges for upgrading infrastructure and for the expansion and consolidation of facilities, the improvement of standards through modernization etc.

The higher educational institutions set up by the State Governments are to be provided with adequate facilities by the State Governments. However, recognizing the need for strategic support to the State higher education sector, the Central Government has launched the Centrally Sponsored Scheme (CSS) of Rashtriya Uchchatar Shiksha Abhiyan (RUSA). Under the CSS, infrastructural grants are provided to eligible state universities and colleges to address critical needs in institutional infrastructure, especially for creating/upgrading laboratories, libraries, hostels, toilets etc.

The Government of India, with assistance from the World Bank, has launched a Technical Education Quality Improvement Programme (TEQIP) as a long-term programme of 10-12 years, to be implemented in three phases for the systemic transformation of the technical education system. Phase-I of the programme has been completed in March 2009. Phase-II of the programme is currently underway.

The Sarva Shiksha Abhiyan (SSA) seeks to augment school infrastructure with the objective of meeting the Right of Children to Free and Compulsory Education (RTE) Act, 2009, while Rashtriya Madhyamik Shiksha Abhiyan (RMSA) provides financial assistance for construction of new Government secondary school buildings (classes IX-X) and strengthening of infrastructure of existing Government secondary schools.